

HIGH COURT OF DELHI : NEW DELHI

No. 460/Estt./EI-1/DHC  
Date: 02.05.2025

ORDER

Hon'ble the Chief Justice of this Court has been pleased to appoint Dr. Sumedh Kumar Sethi, an officer of Delhi Higher Judicial Service, presently posted as Joint Registrar, Delhi International Arbitration Centre, as Coordinator, Delhi International Arbitration Centre, on deputation basis, in this court, with immediate effect in place of Dr. Saurabh Kulshreshtha who has already been repatriated to his parent office i.e. Office of Principal District & Sessions Judge (HQs), Delhi vide order dated 01.05.2025 of this court.

Further, Hon'ble the Chief Justice of this Court has been pleased to appoint Ms. Sadhika Jalan, an officer of Delhi Higher Judicial Service, presently posted as ASJ (FTSC)(RC)-South West, Dwarka, Delhi as Joint Registrar, Delhi International Arbitration Centre, in this court, on deputation basis with immediate effect against the post earlier vacated by Mr. Pranjal Aneja, an officer of Delhi Higher Judicial Service, who has since been repatriated vide order dated 15.07.2024 of this court.

Further, Hon'ble the Chief Justice of this Court has been pleased to appoint Ms. Neha Gupta Singh, an officer of Delhi Higher Judicial Service who is on training as Joint Registrar, Delhi International Arbitration Centre, in this court on deputation basis in place of Dr. Sumedh Kumar Sethi, an officer of Delhi Higher Judicial Service, with immediate effect.

By Order,

Sd/-  
(Arun Bhardwaj)  
Registrar General

Endst. No. 7959-7971/Estt./EI-1/DHC

Date: 02.05.2025

Copy forwarded for information and necessary action to:-

1. The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi.
2. The Principal District & Sessions Judge (HQ), Central District, Tis Hazari Courts, Delhi.
3. The Principal District and Sessions Judge, South West, Dwarka, Delhi
4. Registrar-cum-Secretary to Hon'ble the Chief Justice.
5. All Registrars/Officers on Special Duty/Co-ordinator(DIAC).
6. Joint Registrar (Registrar General Secretariat)
7. All Joint Registrars
8. Officers concerned.
9. Private Secretary to Hon'ble Judges.
10. The Pay & Accounts Officer No. XXI, Govt. of NCT of Delhi, Delhi High Court.
11. P.A. to Registrar (IT) with the request to upload the order on the intranet of this Court.
12. To be placed in the personal file of the officers concerned.
13. Guard File.

  
(K.R. Manikandan)  
Assistant Registrar (Estt.-I)

8457

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.

No. F.5 (1)/2025/24759-799

Dated, Delhi the

02 MAR 2025

Sub:- order

*Copy forwarded for information and necessary action to :-*

1. The Officer In-Charge, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee(Hindi/English) and Computer Section, Tis Hazari Courts, Delhi.
2. The Office Concerned.
3. The Administrative Civil Judge, (Central), Tis Hazari, Courts, Delhi.
4. The Sr. A.O.J / A.O J, Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS', ACR Cell, I.T. Cell, & Vulnerable Witness Deposition Complex(VWDC), Central District, Tis Hazari Court, Delhi.
5. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
6. The P.S. to Ld. Principal District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.

(Mukesh Kumar Gupta)

District Judge (Commercial Court)-07  
Officer In-charge, Judicial Branch (Central)  
For Principal District & Sessions Judge (HQs)  
Delhi